

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 354

Dated: 29.06.2016

Sh. Naresh Kumar S/o Sh. Harbans Lal R/o Chatha Pind Bhour Camp, Jammu, is engaged as System Officer in the District Court Complex Jammu, on contractual basis. This engagement of his shall be on the same terms and conditions as applies to the existing e-Courts Staff, viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court Service.
- 2) That the engagement shall be for a period of two years from the date of issuance of the engagement order and subject to the periodical assessment of performance.
- 3) That the engaged official shall report to the Principal District & Sessions Judge, Jammu, within 10 days from the issuance of the order of engagement and the joining date will start from the date of reporting.

By Order


(M. K. Hanjura)
Registrar General

No: 13373-96/Ng

Dated: 29.06.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judge, Jammu,
6. Central Project Coordinator, e-Courts, High Court of J&K, Srinagar,
.....for information and necessary action.
7. Mr. Naresh Kumar, for information and necessary compliance.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on the High Court website.
9. Order file.


Deputy Registrar (●●)